ANF-2B (Application for Identity Card) (refer para 2.86 of the HBP) Please Note: The process of application for Identity Card is completely electronic and paperless. Applicant(s) may please navigate to the DGFT Website (https://dgft.gov.in) Services → Certificate Management → Identity Card → Apply for Identity Card (ANF-2B). The given ANF-2B is provided here for reference purposes. No paper copies or scanned copies of this ANF form are to be submitted to any Office(s) of DGFT. Photograph **Application Form** IEC Number of Name of the Designation the firm person in whose favor Identity Card is to be issued Designation Branch Name of the of the Code Signing Authority Signing Authority Declaration I / We Proprietor/Partner/Director of the firm/company hereby declare that the person in whose favour identity card is to be issued is the authorized employee of the firm. B. I / We further undertake that the document(s) /License(s) may be handed over to the Identity Card holder at the sole risk and responsibility of the firm. You have ticked the box as acceptance of declaration/ undertaking details. **Place** Date Name Designation Email Mobile Office Address Residential

Address